

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.09/(MAH)/2013
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

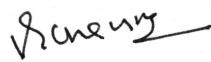

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.01.2017

NAME OF THE PARTIES: Ms. Amita Buhariwala

V/s.
M/s. N.H.B. Agro Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Vinodhewne	Adv for Petitioner	
2	ARUN DESHPANDE	} Pcs for } Resp	
3	AJAY ANTARKAR		

Common Order

TCP No. 08/111/NCLT/MB/MAH/2013

TCP No. 09/111/NCLT/MB/MAH/2013

TCP No. 10/111/NCLT/MB/MAH/2013

Reserved for orders.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)